

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Misc. Application (ORS) No. 11040 of 2019

(On behalf of Applicant)

in

Excise Appeal No.817 of 2011

(Arising out of OIO-AHM-CEX-003-COM-026-11 passed by Commissioner of Central Excise-AHMEDABAD-III)

M/s. Shitla Construction Equipment

Plot No. 357, Gidc, Phase-Ii, Dediyanan,
Mehsana, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T., Ahmedabad-ii

Custom House... 2nd Floor,
Opp. Old Gujarat High Court, Navrangpura,
Ahmedabad, Gujarat-380009

.....Respondent

APPEARANCE:

Shri. D. K. Trivedi, Advocate for the Appellant

Shri. Dharmendra. Kanjani, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 09.01.2020

DATE OF DECISION: 09.01.2020

The appeal is disposed of. For order, see order of date in Excise Miscellaneous (ORS) Application No. 11041 of 2019 in Excise Appeal No. 813 of 2011.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Kamakshi